Name of the corporate debtor: Ganga Business Private Limited; Date of commencement of CIRP: 22/12/2022; List of creditors as on: 30/01/2023

List of operational creditors (Government dues)

(Amount in₹)

Sl.	Details of claimant		Details of claim		Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if
No.			received						contin- gent	any mutual	claim under	claim not	any
			Date of	Amount	Amount of	Nature of	Whether	% of voting	claim	dues, th at	verification	admitted	
	Departmen	Governme	receipt	claimed	claim	claim	related	share in		may be set-			
	l. *	nt			admitted		party?	CoC, if		off			
								applicable					
	Department												
	of Trade &	Govt. of				Demand,							
	Taxes/Delhi	NCT of				interest &							
1	VAT	Delhi	21-01-2023	2,59,650.00	2,59,650.00	penalty	No	NA	NIL	NIL	NIL	NIL	
	Total			2,59,650.00	2,59,650.00								